

FORM A
PUBLIC ANNOUNCEMENT

*(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process)
Regulation, 2017)*

FOR THE ATTENTION OF THE STAKEHOLDERS OF FF FOTO FAST PVT LTD

1	Name of the corporate person	FF Foto Fast Pvt Ltd
2	Date of Incorporation of corporate person	16 th July, 1982
3	Authority under which corporate person is incorporated/registered	Registrar of Companies, Mumbai, Maharashtra.
4	Corporate Identify Number (CIN)	U24294MH1982PTC027815
5	Address of the registered office and principle office (if any) of corporate person	Unit No. CR, 12 th Floor, 241-242, Nirmal Building, Backbay Reclamation, Nariman Point, Mumbai - 400021.
6	Liquidation commencement date of corporate person	20 th February, 2020
7	Name, address, email address, telephone number and registration number of the liquidator	Mr. Venugopal Madhavan Panicker A-801, Neel Sidhi Tower, Sector 12, Plot 195, Vashi, Navi Mumbai – 400703 Email Id: vmprmc@gmail.com Phone No.: +91- 9820083003 Reg. No.: IBBI/IPA-001/IP-P01162/2018-19/11915
8	Last date of submissions of claims	21 st March, 2020

Notice is hereby given that the **FF Foto Fast Pvt Ltd** has commenced voluntary liquidation on **20th February, 2020**.

The stakeholders of **FF Foto Fast Pvt Ltd** are hereby called upon to submit a proof of their claims, on or before **21st March, 2020** to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.



Venugopal Madhavan Panicker

Liquidator

Reg. No: IBBI/IPA-001/IP-P01162/2018-19/11915

Date: 21/02/2020

Place: Mumbai